

**IN THE HIGH COURT AT CALCUTTA  
APPELLATE SIGE**

**CORRIGENDUM**

**NOTIFICATION NO: 9026-R(JS)**

**Dated: October 8, 2010.**

**The text of Court's Notification No. 9015-R(JS) dated 06.10.2010 as published in the Court's Website is hereby modified to the effect as follows while all other information regarding the list will remain unchanged.**

**“ The merit list/result prepared on the basis of merit-cum-seniority by the Hon'ble Selection Committee in respect of 87 Judicial Officers in the cadre of Civil Judge (Senior Division), coming under the zone of consideration for being posted in the Fast Track Courts, is hereby published.**

**The merit list will remain valid until further order or for one year, whichever is earlier.**

**Further Notification, if any, in this regard will be published in due course.**

**This is for general information of all concerned.”**

**By order**

**Sd/-**

**(Subal Baidya)**

**Registrar (Judicial Service)**

**08-10-2010**